

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 1533

TO BE ANSWERED ON FEBRUARY 12, 2019

SWACHH BHARAT MISSION

No. 1533 DR. KULAMANI SAMAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether physical and financial target vis-a-vis achievement of the Swachh Bharat Mission-Urban (SBM-U) has not been satisfactory for many States including Odisha , especially for Jagatsinghpur district during the last three financial years;

(b) if so, the details thereof since 2014-15, year-wise and State-wise;

(c) the steps taken by the Government to significantly increase the physical and financial achievement of Swachh Bharat Mission-Urban (SBM-U) in Odisha especially in the Jagatsinghpur district; and

(d) the steps taken by the Government to significantly improve the existing monitoring mechanism at the Central level and increase the absorption capacity of Odisha under Swachh Bharat Mission-Urban (SBM-U) since 2014-15

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a & b): The State/UT-wise details of the physical and financial targets vis-à-vis achievements of SBM-U since 2014-15 are at Annexure-I.

(c): Various steps taken by Government to increase the achievements of the Mission include, (i) financing 35% of the Solid Waste Management (SWM) project cost, (ii) making it mandatory for the State Electricity DISCOMs to purchase power generated by MSW based WTE plants at the generic tariff notified by Central Electricity Regulatory Commission (CERC), (iii) providing market development assistance (MDA) by Department of Fertiliser of Rs.1,500/- per MT of compost produced by Waste to Compost (WTC) plants, (iv) encouraging conversion of combustible but non-recyclable fraction of MSW into Refuse Derived Fuel (RDF) for use as fuel by cement industry, (v) mandatory use of waste plastic with bituminous mix for construction and of roads, (vi) revising standards for coarse and fine

aggregate of concrete to minimize the quantity of inert reaching to landfill and to promote reuse/ recycle of construction & demolition (C&D) waste.

(d): Monitoring of Swachh Bharat Mission-Urban (SBM-U) is done through review at various levels of the information submitted by States/Union Territories on progress of Swachh Bharat Mission-Urban (SBM-U) and through field visits. Additionally, the 'Swachh Survekshan' survey, conducted once a year, also helps to evaluate the cleanliness status and progress in implementation of SBM-U in cities.

ANNEXURE-I REFERRED TO IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1533 FOR 12.02.2019 REGARDING “SWACHH BHARAT MISSION”

(i) Individual Household Latrines (IHHL)

(As on 31.12.2018)

S. No.	States	Individual Household Toilets, Nos.		
		Target	Under construction	Completed
1	Andhra Pradesh	1,93,426	9,790	2,39,727
2	Andaman & Nicobar Islands	384	0	336
3	Arunachal Pradesh	12,252	3,026	5,611
4	Assam	75,720	30,230	23,890
5	Bihar	3,83,079	1,67,102	2,67,713
6	Chandigarh UT	4,282	0	6,117
7	Chhattisgarh	3,00,000	0	3,25,050
8	Daman & Diu	672	0	675
9	Dadra & Nagar Haveli	1,742	0	1,179
10	NCT of Delhi	1,25,398	238	458
11	Goa	8,020	3,834	1,293
12	Gujarat	4,06,388	6,028	5,60,046
13	Haryana	1,10,000	1,140	61,646
14	Himachal Pradesh	12,560	2,710	2,236
15	Jammu & Kashmir	94,091	978	36,168
16	Jharkhand	1,61,713	82	2,13,965
17	Karnataka	3,50,000	12,840	2,92,206
18	Kerala	90,986	0	37,207
19	Madhya Pradesh	5,12,380	1,30,650	5,08,064
20	Maharashtra	6,29,819	3,392	6,82,786
21	Manipur	43,644	544	12,323
22	Meghalaya	5,066	38	1,037
23	Mizoram	16,441	409	2,972
24	Nagaland	24,350	6,715	9,300
25	Odisha	2,84,071	6,432	98,761
26	Puducherry UT	9,626	2,423	3,825
27	Punjab	1,38,010	4,220	1,00,211
28	Rajasthan	3,93,767	3,177	3,53,578
29	Sikkim	1,587	0	1,066
30	Tamil Nadu	6,02,029	55,105	4,54,185
31	Telangana	2,16,075	13,705	1,47,429
32	Tripura	63,348	7,148	6,601
33	Uttar Pradesh	8,28,237	1,11,160	7,09,901
34	Uttarakhand	27,640	10,327	14,623
35	West Bengal	5,15,419	1,48,463	2,82,542
	Total	66,42,222	7,41,906	5,464,727

(ii) Community and Public Toilets**(As on 31.12.2018)**

S. No.	States	Total Community and Public toilets (No. of seats)		
		Target	Under construction	Completed
1	Andhra Pradesh	21,464	1,107	14,772
2	Andaman & Nicobar Islands	126	0	601
3	Arunachal Pradesh	387	0	46
4	Assam	3,554	518	2,792
5	Bihar	26,438	4,585	8,645
6	Chandigarh UT	976	0	2,441
7	Chhattisgarh	17,796	0	22,437
8	Daman & Diu	77	10	397
9	Dadra & Nagar Haveli	142	0	85
10	NCT of Delhi	11,138	1,755	19,373
11	Goa	507	14	216
12	Gujarat	31,010	1,038	21,928
13	Haryana	10,394	158	10,368
14	Himachal Pradesh	876	0	1,413
15	Jammu & Kashmir	3,779	1,254	2,023
16	Jharkhand	12,366	1,207	7,325
17	Karnataka	34,839	1,703	27,444
18	Kerala	4,800	903	2,546
19	Madhya Pradesh	40,230	10,781	26,844
20	Maharashtra	59,706	1,260	1,06,246
21	Manipur	620	21	380
22	Meghalaya	362	0	142
23	Mizoram	491	0	160
24	Nagaland	479	66	165
25	Odisha	17,800	1,403	7,024
26	Puducherry UT	1,205	140	280
27	Punjab	10,924	194	10,527
28	Rajasthan	26,364	1,275	22,029
29	Sikkim	142	0	108
30	Tamil Nadu	59,922	1,454	84,641
31	Telangana	15,543	639	4,907
32	Tripura	587	13	110
33	Uttar Pradesh	63,451	5,106	51,077
34	Uttarakhand	2,611	354	4,459
35	West Bengal	26,483	2,416	299
	Total	5,07,589	39,374	4,64,250

(iii). Municipal Solid Waste Management**(As on 31.12.2018)**

S. No	States	Municipal Solid Waste Management			
		Ward with 100% door to door collection, Nos.	Total Wards (Nos.)	Total waste generation (MT/D)	Total waste Processing*
1	Andhra Pradesh	3,409	3,409	6,384	31%
2	Andaman & Nicobar Islands	24	24	100	54%
3	Arunachal Pradesh	73	73	181	20%
4	Assam	547	934	1,134	41%
5	Bihar	2,970	3,377	2,389	43%
6	Chandigarh UT	26	26	446	85%
7	Chhattisgarh	3,217	3,217	1,649	84%
8	Daman & Diu	28	28	32	65%
9	Dadra & Nagar Haveli	15	15	35	0%
10	NCT of Delhi	254	294	10,500	55%
11	Goa	214	214	260	65%
12	Gujarat	1,415	1,415	10,721	69%
13	Haryana	1,287	1,496	4,514	26%
14	Himachal Pradesh	385	497	342	45%
15	Jammu & Kashmir	570	1,100	1,415	8%
16	Jharkhand	956	978	2,126	52%
17	Karnataka	5,291	6,507	10,000	32%
18	Kerala	2,858	3,536	624	61%
19	Madhya Pradesh	6,999	6,999	6,424	68%
20	Maharashtra	5,990	7,322	22,570	57%
21	Manipur	157	306	174	50%
22	Meghalaya	27	114	268	58%
23	Mizoram	264	328	201	4%
24	Nagaland	104	234	342	52%
25	Odisha	1,752	2,024	2,720	12%
26	Puducherry UT	105	122	350	10%
27	Punjab	2,804	3,096	4,100	38%
28	Rajasthan	5,350	5,399	6,500	56%
29	Sikkim	53	53	89	66%
30	Tamil Nadu	11,788	12,814	15,437	57%
31	Telangana	2,007	2,112	8,634	73%
32	Tripura	65	310	420	45%
33	Uttar Pradesh	8,381	12,007	15,500	57%
34	Uttarakhand	806	936	1,406	38%
35	West Bengal	2,312	2,913	7,700	5%
	Total/Average	72,503	84,229	145,687	50.19%

- The target for all States and Union Territories is 100% scientific processing of all waste generated

(iv). Financial achievements vis-à-vis targets under SBM-U.**(As on 31.01.2019)****(in Rs. Crore)**

Sl. No.	State/UT	Mission Allocation (target)						Released (achievement)					
		IHHL	CT	SWM	IEC	CB	Total	IHHL	CT	SWM	IEC	CB	Total
1	A&N Islands	0.43	0.10	2.50	0.39	0.10	3.52	0.06	0.94	0.40	0.29	0.00	1.69
2	Andhra Pradesh	184.08	27.95	308.54	40.61	10.15	571.33	110.47	46.91	308.54	26.50	9.64	502.05
3	Arunachal Pradesh	13.40	0.35	7.25	12.22	3.06	36.28	7.72	0.28	6.84	5.93	1.95	22.72
4	Assam	81.95	2.31	76.76	66.62	16.66	244.30	40.56	1.55	38.38	19.26	5.60	105.35
5	Bihar	218.90	45.27	259.96	47.64	11.91	583.68	150.02	35.21	142.32	8.77	9.75	346.08
6	Chandigarh	2.45	0.53	22.24	2.24	0.56	28.02	1.59	0.13	2.47	0.85	0.34	5.39
7	Chhattisgarh	140.76	34.40	131.53	40.93	10.23	357.85	140.76	39.00	114.76	40.93	10.23	345.68
8	Dadra & Nagar Haveli	1.20	0.17	2.27	0.39	0.10	4.13	0.64	0.09	0.00	0.39	0.06	1.19
9	Daman & Diu	0.29	0.06	1.57	0.53	0.13	2.58	0.29	0.06	0.00	0.27	0.05	0.66
10	Delhi	50.16	5.15	263.68	24.61	6.15	349.75	25.08	5.15	116.24	11.20	0.21	157.88
11	Goa	3.21	0.48	9.29	3.29	0.82	17.09	2.36	0.22	5.93	2.93	0.42	11.86
12	Gujarat	162.56	32.22	536.22	82.52	20.63	834.15	171.55	13.99	480.23	42.41	10.48	718.66
13	Haryana	86.67	10.61	181.80	30.40	7.60	317.08	32.96	24.10	57.66	2.69	5.30	122.70
14	Himachal Pradesh	14.02	0.90	15.22	11.05	2.76	43.95	4.38	1.33	12.16	3.67	1.53	23.07
15	Jammu & Kashmir	102.63	3.69	67.99	21.06	5.26	200.63	46.39	5.15	39.45	12.77	2.10	105.86
16	Jharkhand	92.41	21.08	122.68	18.03	4.51	258.71	71.30	4.16	101.02	13.47	4.99	194.95
17	Karnataka	355.35	44.31	512.52	84.62	21.16	1017.96	157.80	41.03	313.51	29.66	17.62	559.62
18	Kerala	70.62	1.53	121.35	21.19	5.30	219.99	31.67	0.00	51.64	11.45	1.46	96.22
19	Madhya Pradesh	292.79	65.42	434.01	102.26	25.56	920.04	262.83	65.42	301.75	80.13	11.24	721.36
20	Maharashtra	359.90	57.57	1081.84	142.79	35.70	1677.80	317.32	45.46	399.71	28.88	13.28	804.65
21	Manipur	47.46	0.28	14.72	16.51	4.13	83.10	27.78	0.28	9.61	2.76	1.17	41.60
22	Meghalaya	5.82	0.16	8.69	7.56	1.89	24.12	2.70	0.04	3.53	0.92	0.11	7.30
23	Mizoram	18.08	0.08	13.22	14.11	3.53	49.02	1.22	0.08	8.21	8.18	2.09	19.77
24	Nagaland	26.59	0.19	11.69	12.02	3.00	53.49	13.67	0.61	7.14	5.55	1.13	28.11
25	Odisha	161.33	33.82	138.05	31.06	7.76	372.02	75.03	28.53	28.29	8.08	1.42	141.35
26	Puducherry	6.78	1.57	17.30	2.63	0.66	28.94	4.54	1.11	2.12	0.83	2.87	11.48
27	Punjab	78.66	8.45	220.97	44.75	11.19	364.02	41.00	15.95	120.38	14.78	1.08	193.19
28	Rajasthan	225.01	35.73	363.46	65.01	16.25	705.46	166.25	41.18	344.26	45.50	14.16	611.35
29	Sikkim	2.63	0.06	3.42	4.33	1.08	11.52	0.31	0.10	2.52	1.57	0.52	5.02
30	Tamil Nadu	338.02	93.52	689.87	186.47	46.62	1354.50	192.43	66.71	345.38	73.23	9.63	687.38
31	Telangana	133.31	20.24	223.43	29.41	7.35	413.74	66.91	1.34	111.72	11.61	4.67	196.25
32	Tripura	68.65	0.12	15.51	12.87	3.22	100.37	7.61	0.16	0.00	7.72	1.93	17.43
33	Uttar Pradesh	473.28	80.03	940.91	197.41	49.35	1740.98	355.16	95.66	427.73	102.51	48.80	1029.86
34	Uttarakhand	30.30	1.59	57.57	18.03	4.51	112.00	22.95	7.18	7.55	3.43	1.69	42.80
35	West Bengal	315.33	24.82	487.79	66.72	16.68	911.34	167.14	8.27	199.80	24.02	11.19	410.42
	STATE/UT	4,165.03	654.76	7,365.82	1,462.28	365.57	14,013.46	2,720.48	597.39	4,111.23	653.14	208.70	8,290.94